

ernment to make this award last so that the conflict between labour and capital in the industry might be avoided even after one year is over?

Shri Abid Ali: According to the legal position, the award will be in force for a year. Two months thereafter, either party can give notice to the other and thereafter only the award will not be in force.

TRIPARTITE INDUSTRIAL COMMITTEES

*1373. **Shri Tushar Chatterjea:** Will the Minister of Labour be pleased to state the names of the industries for which Tripartite Industrial Committees have been set up?

The Deputy Minister of Labour (Shri Abid Ali): Industrial committees in India have been set up for the following industries:—

1. Cotton Textiles.
2. Coal Mining.
3. Cement.
4. Plantations.
5. Tanneries and leather goods manufactories.
6. Jute.

Shri Tushar Chatterjea: May I know what are the grounds on which these committees are set up and why have committees not been set up for all industries?

Shri Abid Ali: These are according to the I.L.O. system and in addition to discussing problems of importance particular to the industries concerned, the National Industry Committees also deal, wherever appropriate, with the resolutions adopted by the I.L.O. Committee and thus assist the Government in taking action on these resolutions.

Shri Tushar Chatterjea: The Minister answered that in jute such a committee has been set up. May I know when it was set up?

Shri Abid Ali: Perhaps in 1947 it was set up.

Shri T. B. Vittal Rao: May I know when the Industry Committee on coal mining met and when the next meeting is going to be held?

Shri Abid Ali: I have not got the exact date with me; it met some years back. So far as the next meeting of this committee is concerned, the hon. Member is aware that there is an adjudication going on. After adjudication proceedings, if necessary, the meeting will be convened.

Shri B. S. Murthy: May I know whether these plantation committees include all types of agricultural labour?

Shri Abid Ali: No.

BREACHES IN THE ASSAM RAIL-LINK

*1375. **Shri Chaliha:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the great inconvenience caused to the people of Assam because of the break-down in the Assam Rail-Link; and

(b) if so, when the Railway communication to Assam is likely to be restored?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes.

(b) Through communication is expected to be restored by about the first week of November.

Shri Amjad Ali: May I know what is the present position of the repair works undertaken in the line and what are the particular spots where the repairs of bridges and roads are undertaken?

Shri Shah Nawaz Khan: We are making satisfactory progress. It is a long list and if the hon. Member is interested to know, he can contact me later.

Shri G. P. Sinha: What is the total damage to railway lines by these floods?

Shri Shah Nawaz Khan: We have not assessed that.

Mr. Speaker: I think the question has been answered more than once before.

**DECENTRALIZATION OF POSTAL LIFE
INSURANCE OFFICE**

*1376. **Shri H. N. Mukerjee:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Office of the Director, Postal Life Insurance, Calcutta, is proposed to be decentralised soon; and

(b) if so, the reasons therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes. The proposal is under consideration.

(b) To ensure better supervision, and expeditious settlement of claims and to meet the increased volume of business.

Shri H. N. Mukerjee: May I know what steps are in contemplation to assure the present employees who fear transfer and loss of their present special allowance and serious difficulties regarding housing accommodation, education of children and so on and so forth?

Shri Raj Bahadur: Those matters are under consideration and the interests of the employees will be taken due note of.

Shri H. N. Mukerjee: May I know if it is not a fact that expenses over the establishment will mount up on account of having to have duplicate the accounting, maintenance of policy and review registers and other papers separately both at the Centre and at the branches?

Shri Raj Bahadur: That is an inference with which the Government do not agree, because they have got before them relevant facts and figures which show that decentralisation will not result in increased expenditure but to the contrary in reduction thereof.

MANDYA SUGAR FACTORY

*1377. **Shri Keshavaiengar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that thousands of tons of sugar are lying in stock in the Mysore Sugar Factory, Mandya, due to their not being released in spite of several requests; and

(b) whether Government are aware that the factory will come to a close if no order for release of sugar is issued immediately?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). Release of sugar produced by a factory in a season are spread over the whole year. The Mandya factory started crushing on 4th August, 1954, and had produced 5,856 tons of sugar by 13th September, 1954. Out of this a quantity of 2,901 tons sugar has already been released. Further releases would be made from time to time.

Shri Keshavaiengar: When was this release ordered?

Dr. P. S. Deshmukh: As I stated, the factory started crushing on the 4th August, 1954, and upto the 13th September, 1954 they produced 5,856 tons. Of this quantity, 806 tons were released on 4th September, 1954 and 631 tons on 13th September, 1954. A further quantity of 1,464 tons has also been released against tenders for controlled distribution.

TICKETLESS TRAVEL

*1378. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) whether there was any decrease in ticketless travelling on the Northern Railways in 1953-54 as compared to 1952-53; and

(b) whether Government propose to take any special steps this year for checking ticketless travelling?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) It is not